

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 771
TO BE ANSWERED ON 07.02.2018**

CRIMES IN TRAINS

771. SHRI A. ARUNMOZHITHEVAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is true that the Railway Protection Force (RPF) has decided to deploy its personnel in plain clothes in select trains to prevent crimes and if so, the details thereof;**
- (b) whether it is also true that thefts in running trains have increased in the recent past;**
- (c) if so, the total number of theft cases in trains reported during the last three years;**
- (d) whether it is also true that the Railways is considering to enhance the strength of RPF personnel at both stations and trains; and**
- (e) if so, the details thereof?**

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI RAJEN GOHAIN)**

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 771 BY SHRI A. ARUNMOZHITHEVAN TO BE ANSWERED IN LOK SABHA ON 07.02.2018 REGARDING CRIMES IN TRAINS

(a): Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP)/District Police. However, Railway Protection Force (RPF) supplements the efforts of GRP in providing better protection and security of passenger area and passengers and for matters connected therewith. RPF has not decided to deploy its personnel in plain clothes in select trains to prevent crime. However, RPF staff posted in Crime Intelligence Branch of RPF are deployed in plain clothes in vulnerable trains for surveillance on criminals and prevention of crime.

(b) & (c): Yes, Madam. Policing, including registration of First Information Report (FIR) and its investigation being a State subject, Railways does not maintain any data on Indian Penal Code (IPC) crimes. As per the data received from the Government Railway Police Stations, 16180, 17925 and 31920 cases of theft of passengers' belongings have been reported in trains over Indian Railways during the years 2015, 2016 and 2017 respectively.

(d) & (e): The deployment of RPF staff is assessed regularly and as per existing strength optimum deployment is made in trains and at stations for prevention of crime in Railways in coordination with GRP. As regards augmentation of strength of RPF, the existing strength is reviewed from time to time keeping in view the operational requirement and the proposal for creation of fresh posts are approved by Ministry of Railways and forwarded to Ministry of Finance for sanction.
